

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.218 – IA 497 of 2020  
ITEM No.219 – IA 498 of 2020  
ITEM No.220 – IA/311(AHM)2022  
ITEM No.221 – IA/114(AHM)2023  
in  
**CP(IB) 116 of 2017**

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Allahabad Bank  
V/s  
Gujarat Foils Ltd

.....Applicant

.....Respondent

**Order delivered on: 10/04/2024**

**Coram:**

**Mr. Shammi Khan, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. P.D. Varli (Officer) in IA 497 of 2020 & IA 498/ 2020  
Ms. Ritu Guru Adv. for State Tax Officer in IA 497 of  
2020 & IA 498 of 2020  
Mr. A.V. Nair Adv. for P.F Department  
For the Liquidator : Mr. Mayur Jugtawat, Adv.i/b Mr. Nipun Singhvi, Adv.  
For the R – 1 : Mr. Nilesh Udernani Adv. a.w Mr. Parth Shah, Adv. and  
Mr. Meet Thanki, Adv.

**ORDER**

**IA 497 of 2020, IA 498 of 2020, IA/311(AHM)2022 & IA/114(AHM)2023**

Relist the matter on 24.06.2024.

Sd/-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

Sd/-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**